केन्द्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग/Baba Gangnath Marg

मुनिरका/Munirka, नई दिल्ली-११००६७/New Delhi -110067

Dated: 27.03.2025

<u>Advertisement</u>

Subject: Filling up the posts of Sr. Principal Private Secretary on Deputation (ISTC)/ absorption basis in the Central Information Commission.

Applications, in the prescribed Performa as per Annexure-I of DoP&T OM No. AB.14017/28/2014-Estt. (RR) dated 02.07.2015, are invited from eligible persons for filling up the following post in the Central Information Commission on Deputation (ISTC)/absorption basis.

1. Sr. Principal Private Secretary

The eligibility criteria, qualifications and particulars to be submitted with the application regarding the above post are given in enclosed circular.

2. It is requested that applications of such eligible persons, who are desirous of being considered for the post advertised and can be relieved immediately on selection, may be forwarded along with their complete and up to date APAR Dossiers for the last five years, Cadre Clearance, Vigilance Clearance and Integrity Certificate, Certificate towards Major/Minor Penalties imposed, if any during the period of last 10 years, to Central Information Commission within a period of 45 days from the date of publication of this Advertisement in Employment News. Applicants will not be allowed to withdraw their candidature at a later date. Incomplete applications or applications received without up-to-date APAR Dossiers, cadre clearance, Vigilance Clearance and Integrity Certificate (duly attested by the officer not below the rank of Under Secretary) will not be entertained. The details regarding the eligibility criteria, educational qualification etc. and Bio-data/Curriculum Vitae Proforma, as mentioned above, can be downloaded from the Central Information Commission's website www.cic.gov.in.

(Sonia Maheshwari)

Deputy Secretary (Admn.)

Tele: 011-26716023, 26105041

E-mail Id: dsadmin-cic@cic.nic.in

केन्द्रीय सूचना आयोग Central Information Commission बाबा गंगनाथ मार्ग/Baba Gangnath Marg

मुनिरका/Munirka, नई दिल्ली-११००६७/New Delhi –110067

Dated: \$3.03.2025

CIRCULAR

The Central Information Commission, quasi-judicial authority, requires Sr. Principal Private Secretary on Deputation (ISTC)/ absorption basis. The required qualifications for these post have been indicated below:

S.	Name of the	No. C	of Eligibility Criteria	
No.	Post	post		
1.	Sr. Principal	02	Stenographers of the Central Government/	
	Private Secretary		state Governments/ Union Territory	
	(Level 12 in the pay		Administrations/ Public Sector Undertakings/	
	matrix)		Universities/ Recognized Research Institutions/	
			Semi Government or Autonomous	
			Bodies/Statutory Organizations: -	
			(i) Holding analogous posts on regular basis in	
			the parent cadre or department;	
			or	
			(ii) With five years' service in the grade	
			rendered after appointment thereto on regular	
			basis in Level-11 in the Pay Matrix or	
			equivalent in the parent cadre or department.	

Note: 1: The departmental officers in the feeder category who are in the direct line of promotion will not be eligible for consideration for appointment on deputation. Similarly, deputationists shall not be eligible for consideration for appointment by promotion.

- **Note 2:** Period of deputation (including short term contract) including period of deputation (including short term contract) in another ex-cadre post held immediately preceding this appointment in the same or some other organization or Department of the Central Govt. shall ordinarily not to exceed four years.
- **Note 3**: The maximum age limit for appointment by deputation including short term contract shall be not exceeding 56 years as on the closing date of receipt of applications.
- **Note 4**: Only officers from Central or State Governments or Union territories will be considered for absorption.

- 2. Application must be sent in the Bio-data/Curriculum Vitae Proforma as per Annexure-I of DoP&T OM No. AB.14017/28/2014-Estt. (RR) dated 02.07.2015 to Deputy Secretary (Admn), Central Information Commission, 5th Floor, Baba Gangnath Marg, Munirka, New Delhi-110067. This proforma can be downloaded from Central Information Commission's website www.cic.gov.in
- 3. Application duly filled in and supported by all relevant documents and envelop should be superscripted: "Application for the post of ------on deputation or deputation (including short term contract) or absorption basis."
- 4. While forwarding applications, the Confidential Reports (Photocopies of the CRs/APARs each page duly attested by the officer not below the rank of Under Secretary to the GOI) for the last five years, Cadre clearance, Vigilance Clearance and Integrity Certificate and Statement showing Major or Minor penalties, if any, imposed during the last ten years, may positively be furnished by the sponsoring authority.
- 5. Applicants will not be allowed to withdraw their candidature at a later date. Incomplete applications or applications received without up-to-date APAR dossiers, Cadre Clearance, Vigilance Clearance and Integrity Certificate (duly attested each page by the officer not below the rank of Under Secretary) will not be entertained.
- 6. The Officers selected will have the option to draw his/her pay plus deputation (duty) allowance or to have his/her pay fixed in the scale/level of the post in accordance with DoPT O.M. No.2/12/87-Estt (Pay II) dated 29.04.1988, as amended from time to time.

7. The last date of receipt of application in the Commission is **60 days from the date of publication** of the advertisement in Employment News.

(Sonia Maheshwari)

Deputy Secretary (Admn.)

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E-mail Id: dsadmin-cic@cic.nic.in

BIO-DATA/ CURRICULUM VITAE PROFORMA

1.Name and Address			
(in Block Letters)			
2.Date of Birth (in Christian era)			
3.i) Date of entry into service			
ii) Date of retirement under			
Central/State Government Rules	· · · · · ·		
4.Educational Qualifications			
5. Whether Educational and			
other qualifications required for			
the post are satisfied. (If any			
qualification has been treated			
as equivalent to the one			
prescribed in the Rules, state			
the authority for the same)	<u></u>		
Qualifications/ Experience required as	Qualifications/ experience possessed by the officer		
mentioned in the advertisement/ vacancy			
circular			
Essential	Essential		
A) Qualification	A) Qualification		
B) Experience	B) Experience		
Desirable	Desirable		
A) Qualification	A) Qualification		
B) Experience	B) Experience		
	to indicate Essential and Desirable Qualifications as		
mentioned in the RRs by the Administrative Min	istry/Department/Office at the time of issue of Circular		
and issue of Advertisement in the Employment N			
	Qualifications Elective/ main subjects and subsidiary		
subjects may be indicated by the candidate.			
6. Please state clearly whether in the light of ent			
made by you above, you meet the requi			
Essential Qualifications and work experience of	the		
post.			
·			
6.1 Note: Borrowing Departments are to provide their specific comments/ views confirming the relevant Essential Qualification/ Work experience possessed by the Candidate (as indicated in the Biodata) with reference to the post applied.			

7. Details of Employment, in chronological order. Enclose a separate sheet duly authenticated by your signature, if the space below is insufficient.

Office/Institution	Post held on regular basis	From	То	*Pay Band and Grade Pay/Pay Scale of the post held on regular basis	Nature of Duties (in detail) highlighting experience required for the post applied for
*important: Pay-h					

*Important: Pay-band and Grade Pay granted under ACP/MACP are personal to the officer and therefore, should not be mentioned. Only Pay Band and Grade Pay/ Pay scale of the post held on regular basis to be mentioned. Details of ACP/MACP with present Pay Band and Grade Pay where such benefits have been drawn by the Candidate, may be indicated as below;

Pay , Pay Band, and Grade Pay drawn under ACP / MACP Scheme	From	То

8.Nature of present employ hoc or Temporary or Que or Permanent 9.In case the present employed held on deputation/complease state-	asi-Permanent mployment is			*
a) The date of initial appointment	b) Period of a on deputation/		c) Name of the parer office/organization twhich the applicar belongs.	o post and Pay of
9.1 Note: In case of Officer should be forwarded by the Vigilance Clearance and Interest 9.2 Note: Information und where a person is holding still maintaining a lien in his	e parent cadre/ egrity certificate der Column 9(c) a post on deputa	Department a c. & (d) above ation outside	along with Cadre Clearance must be given in all case	,

i .	n Deputation in t	he i		·· ·
past by the applicar	it, date of retu	rn i		
from the last depu	itation and oth	er		
details.				
		1		
11 0 - 1 - 1 - 1 - 1				
11.Additional details a	about present		· · · · · · · · · · · · · · · · · · ·	
employment:		1		
Please state whether v	vorking under			is the state of th
(Indicate the name of v	Our employer	ļ		
against the relevant co	lumn)	1		
	-			
a) Central Govern	ment	1		
b) State Governm		1		
c) Autonomous O			•	
d) Government Ur	ndertaking	1		
e) Universities	· ····· ·			
f) Others				
12. Please state wh	iether you are			
working in the same	Department and	r 1		
are in the feeder grad	de or feeder to			
feeder grade.	- tooder to			•
13. Are you in Revised	Scale of Pay? If	. -		
yes, give the date fi	rom which the			
revision took place and	also indicate the]		
pre-revised scale		1	•	
14.Total emoluments pe	r month now dra	wn		
Basis Pay in the PB		Grade Pa	· · · · · · · · · · · · · · · · · · ·	Total Emoluments
	1			i orai Emoluments
5 In case the second				
L5. In case the applican	nt belongs to an	Organisation	which is not fo	llowing the Central Government
15. In case the applican Pay-scales, the latest sa	nt belongs to an lary slip issued	Organisation by the Organ	which is not fo	llowing the Central Government
enclosed.	·	-, \$(ga)	which is not fo	llowing the Central Government g the following details may be
enclosed. Basic Pay with Scale of	Dearness Pay,	/interim	which is not for isation showing Total Emolum	g the following details may be
enclosed. Jasic Pay with Scale of Jay and rate of	Dearness Pay, relief /other A	/interim	madion showin	g the following details may be
nclosed. lasic Pay with Scale of lay and rate of	Dearness Pay, relief /other A etc., (with brea	/interim	madion showin	g the following details may be
nclosed. asic Pay with Scale of ay and rate of	Dearness Pay, relief /other A	/interim	madion showin	g the following details may be
nclosed. lasic Pay with Scale of lay and rate of	Dearness Pay, relief /other A etc., (with brea	/interim	madion showin	g the following details may be
enclosed. Jasic Pay with Scale of Jay and rate of	Dearness Pay, relief /other A etc., (with brea	/interim	madion showin	g the following details may be
nclosed. lasic Pay with Scale of lay and rate of	Dearness Pay, relief /other A etc., (with brea	/interim	madion showin	g the following details may be
enclosed. Basic Pay with Scale of Pay and rate of Increment	Dearness Pay, relief /other A etc., (with brea details)	/interim liowances ak-up	madion showin	g the following details may be
enclosed. Basic Pay with Scale of lay and rate of necement	Dearness Pay, relief /other A etc., (with breadetails)	/interim liowances ak-up	madion showin	g the following details may be
enclosed. Basic Pay with Scale of Pay and rate of Pay and Pay	Dearness Pay, relief /other A etc., (with breadetails)	/interim liowances ak-up	madion showin	g the following details may be
enclosed. Basic Pay with Scale of Pay and rate of necement 6.A Additional information ost you applied for in sum post.	Dearness Pay, relief /other A etc., (with breadetails) tion, if any, relation, of your selections.	/interim llowances ak-up evant to the uitability for	madion showin	llowing the Central Government g the following details may be ents
enclosed. Basic Pay with Scale of Pay and rate of Increment 6.A Additional information of Increment	Dearness Pay, relief /other A etc., (with breadetails)	/interim llowances ak-up	madion showin	g the following details may be

•	
professional training and (iii) work experience over and	
above prescribed in the Vacancy	
Circular/Advertisement)	
(Note: Enclose a separate sheet, if the space is	
insufficient)	
nisameters,	
16.B Achievements:	
The candidates are requested to indicate information	
with regard to;	
(i) Research publications and reports and special	
projects	
· ·	
(ii) Awards/Scholarships/Official Appreciation	
(iii) Affiliation with the professional	
bodies/institutions/societies and;	,
(iv) Patents registered in own name or achieved for the	
organization	
(v) Any research/ innovative measure involving official	
recognition vi) any other information.	
(Note: Enclose a separate sheet if the space is	
insufficient)	
17. Please state whether you are applying for	
deputation (ISTC)/Absorption/Re-employment Basis.#	
(Officers under Central/State Governments are only	,
eligible for "Absorption". Candidates of non-	
Government Organizations are eligible only for Short	•
Term Contract)	
	l
# (The option of 'STC' / 'Absorption'/'Re-employment'	,···
are available only if the vacancy circular specially	
mentioned recruitment by "STC" or "Absorption" or	
"Re-employment").	
18. Whether belongs to SC/ST	
	1
I have carefully gone through the vacancy circul	iar/advertisement and I am well aware that the
information furnished in the Curriculum Vitae duly supp	ported by the documents in respect of Essential
Qualification/ Work Experience submitted by me will also	be assessed by the Selection Committee at the
time of selection for the post. The information/ details	
time of desection for the post. The information, details	provided by the die contest and true to the best

of my knowledge and no material fact having a bearing on my selection has been suppressed/ withheld.

		(Signature of the candidate)
		Address
	7.5	
pate		•

Certification by the Employer/ Cadre Controlling Authority

The information/ details provided in the above application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

- Also certified that;
- i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt.
- ii) His/ Her integrity is certified.
- His/ Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly iii) attested by an officer of the rank of Under Secretary of the Govt. of India or above are enclosed..
- No major/ minor penalty has been imposed on him/ her during the last 10 years Or A list of iv) major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be)

Countersigned

(Employer/ Cadre Controlling Authority with Seal)